

Notice for Website

1. It has come to our notice that there are some websites deceptively similar to the website of FSSAI, whereby Food Business Operators are offered services to obtain License / Registration certificates on payment of certain amount which is normally more than the amount of fee chargeable as per Food Safety and Standards (Licensing and Registrations) Regulations, 2011. Food Business Operators are advised that while applying for license / registration etc and before submitting personal details, it must be ensured that the Food Safety and Standards Authority of India's official website viz. <https://fssai.gov.in> or <https://foodlicensing.fssai.gov.in> is used.

Annexure:-

- a. Homepage of FLRS – official website for applying FSSAI License / Registration
- b. Homepage of FSSAI's Official Website.
- c. License / Registration – Fee Details
- d. List of FSSAI Offices



User Manual for Endorsement of Fortified Products
User Manual for Endorsement of Organic Products

User Manual for E-Commerce

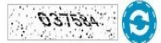
How to Apply ?

Apply Now →

Click for CSC Connect

Existing Users Login

Username
Password
Enter Captcha Code



Sign In

Forgot User ID/Password | Sign Up



Welcome to FLRS
Food Licensing & Registration System

New Food Business Operator

Check Eligibility ▶

Latest Announcements

Latest Announcements

- ▶ Definition of KoBs [Click Here](#)
- ▶ eCommerce KoB functionality has been successfully deployed
- ▶ List of Mandatory Documents (as per KoB) [Click Here](#)
- ▶ Renewal Application will be available for FBO's 120 days prior to expiry of License / Certificate.
- ▶ FSSAI रजिस्ट्रेशन एप्लिकेंट्स Common Services Centers (CSC) के द्वारा अपनी रजिस्ट्रेशन एप्लिकेशन का आवेदन कर सकते हैं, जार्ने अपना निकटतम CSC
- ▶ Regulation on organic food has come into effect from 1st July, 2018. All food businesses complying with the regulation can now register on the portal.
- ▶ Generation of Online FSSAI License and Registration- [reg. Click Here](#)
- ▶ To View Product Category List [Click Here](#)
- ▶ To Raise Your Food Concern Kindly [Click Here](#)

- FBO Search
- How to Apply
- Act / Regulation / Advisories
- ₹ Fee Structure
- Supporting Documents
- Contact Details

Express Renewal

Track Application Status

Enter Application Reference No.

Enter Captcha Code



Go



Help Desk
1800112100



- What's New (Recent | All) and nutrition at Addis Ababa [Updated on:14-02-2019][0.77 MB] Press Release dated 07th February 2019 regarding with 1,00,000 trained & certified Food Safety Supervisors, FoStoC is set for second innr
- In the Media (Recent | All) isation In FLRS[0.5 MB] (dated: 09-05-2019) Banned stapler pins on your tea bags? FDA is waiting for your complaints[0.64 MB] (dated: 09-05-2019) Awareness camp at BCL distillery[0.48 MB] (dated: c
- Monthly Updates / Events (Recent | All) h of September, 2018. [0.5 MB] Monthly Achievements for the month of August, 2018 [0.4 MB] Monthly Achievements for the month of July, 2018 [0.63 MB] Monthly Achievements for the n

Knowledge Hub

- Experience Zone
- Annual Reports
- Books, Reports & Manuals
- Brochures, Logos, Posters
- Videos, Audios & Photos
- Events

Online Platforms

- Food Licensing & Registration System
- Food Import Clearance System
- infolnet Indian Food Laboratories Network
- FSKAN Food Safety Knowledge Assimilation Network
- FoSCoRIS Food Safety Compliance through Regular Inspection and Sampling
- FoStoC Food Safety Training & Certification
- Serve Safe Hygiene Rating
- Eat Right India Aaj Se Thoda Kam

SCHEDULE - 3

(See Regulation 2.1.3)

FEE FOR GRANT/RENEWAL OF LICENSE
REGISTRATION / LICENSE FEE PER ANNUM IN RUPEES

1.	Fees for Registration	Rs 100
2.	Fees for License issued by Central Licensing Authority:	Rs 7500
3.	Fees for License issued by State Licensing Authority:	
1.	Manufacturer / Miller	
(i)	Above 1MT per day Production or 10,001 to 50,000 LPD of milk or 501 to 2500 MT of milk solids per annum	Rs. 5000/—
(ii)	Below 1 MT of Production or 501 to 10,000 LPD of milk or 2.5 MT to 500 MT of milk solids per annum	Rs.3000/— Rs. 5000/—
2.	Hotels -3 Star and above	
3.	All Food Service providers including restaurants/boardng houses, clubs etc. serving food, Canteens (Schools, Colleges, Office, Institutions), Caterers, Banquet halls with food catering arrangements, food vendors like dabba wallas etc	Rs. 2000/— Rs. 2000/—
4.	Any other Food Business Operator	
	The fees paid by any applicant for a license shall not be refundable under any circumstances.	
	Issue of Duplicate registration or License	
(1)	Where a registration certificate or license is lost, destroyed, torn, defaced or mutilated, the applicant may apply for a duplicate copy of the registration certificate or license during the validity period, accompanied with a fee amounting to 10% of the applicable License fee.	
(2)	On receipt of such an application, the Licensing Authority shall grant a duplicate copy of the registration certificate or license, as the case may be to the applicant with the word "Duplicate" appearing prominently thereon.	

Mode of Payment

The payment shall be made by the Food Business Operator through Bank draft or online transfer or treasury chalan or any other suitable means as specified by the Licensing Authority.

Schedule 4

(See Regulation 2.1.2)

General Hygienic and Sanitary practices to be followed by Food Business operators

It is hereby recognized and declared as a matter of legislative determination that in the field of human nutrition, safe, clean, wholesome food - is indispensable to the health and welfare of the consumer of the country; that - food is a perishable commodity susceptible to contamination and adulteration; - and that - basic sanitary and hygienic conditions are deemed to be necessary for the production and distribution of milk - Meat products, service establishments etc.

The establishment in which food is being handled, processed, manufactured, stored, distributed by the food business operator whether holder of registration certificate or a license as per the norms laid down in these regulations and the persons handling them should conform to the sanitary and hygienic requirement, food safety measures and other standards as specified below. It shall also be deemed to be the responsibility of the food business operator to ensure adherence to necessary requirements.

These are the basic - compulsory requirements for ensuring safety of the food manufactured in any premise and FBOs shall continuously try to improve the sanitary and hygienic conditions at the premises with a goal of attaining India HACCP standards within a - previously determined period.

List of Central Designated Officers

S.No.	Name of the Officer	Area of Jurisdiction	Address	Ph. No./Email
1.	Sh. Anil Mehta, Deputy Director	Delhi,Haryana,Uttarakhand,Rajasthan,Himachal Pradesh	1st Floor,NBCC Place,BhismahPitamah Marg,PragatiVihar, New Delhi-110003	Tel: 011- 011-24369456 e-mail: aodelhi@fssai.gov.in
2	Sh. B. S. Acharya, Deputy Director	Punjab, Jammu and Kashmir,Chandigarh, Uttar Pradesh	1st Floor,NBCC Place,BhismahPitamah Marg,PragatiVihar, New Delhi-110003	Tel: 011- 011-24369457 e-mail:bs.acharya@fssai.gov.in
3	Smt. Sheetal Gupta, Scientist-II	Maharashtra	Unit No.902,9th Floor, Hall Mark, Business Plaza,Opposite Guru Nanak Hospital Bandra (East),Mumbai – 400051	Tele: 022-26420961 & 26420963 Email:aomumbai@fssai.gov.in
4	Sh. S. Pandiyaraja, Deputy Director	States of Kerala, Tamil Nadu, Karnataka, Andhra Pradesh, Telangana and UTs of Puducherry,Lakshadweep	Central Documentation Complex (South Wing), RajajiSalai,Chennai – 600001	Office:044-25223212, 25223213 Email: dochennai@fssai.gov.in
5	Sh. Rajesh Singh, Director	West Bengal,Orissa,Bihar,Jharkhand,Chhattisgarh,Sikkim, A & N Islands	Benfish Tower, 6th Floor, 31 G N Block, Sector-V, Salt Lake,Kolkata – 700091	Tele: 033-23573043 / 45 Email: aokolkata@fssai.gov.in
6.	Sh. Rajesh Singh, Director	Assam,Arunachal Pradesh,Tripura,Manipur,Mizoram,Meghalaya,Nagaland	C/o Office of Deputy Director (F&VP) North Eastern Region, 6th Mile, PanjabariRoad PO Paryabari,Guwahati – 761037	Telefax-0361-2332446 Email:doguwahati@fssai.gov.in
7.	Dr. K U Methekar, Joint Director	Gujarat and Madhya Pradesh	Unit No.902,9th Floor, Hall Mark, Business Plaza,Opposite Guru Nanak Hospital Bandra (East),Mumbai – 400051	EMail: ku.methekar@nic.in
8.	Dr. K. U. Methekar, Joint Director	Goa, Dadra & Nagar Haveli,Daman & Diu	Unit No.902,9th Floor, Hall Mark, Business Plaza,Opposite Guru Nanak Hospital Bandra (East),Mumbai – 400051	Tele: 022-26420961 & 26420963 Email:aomumbai@fssai.gov.in